

position to repay loans can repay it in seven years instead of repaying in 2 years and the people of the area which had suffered drought for three years can repay the loan in ten years. He has also assured bring down the rate of interest and it had been brought down. (*Interruptions*)...

[*English*]

SHRI V. SOBHANADREESWARA RAO: He promised simple interest.

[*Translation*]

SHRI BHAJAN LAL: I am telling the same thing. As far as the question of simple interest is concerned, the compound interest will not be charged from the people of drought affected areas strictly. If a principal amount of Rs. 10,000 becomes Rs. 25,000 by charging compound interest, then the amount of Rs. 25,000 will not be recover in full. The interest equal to the principal amount will be charged and the rest of the interest will be written off. These orders have already been issued.

[*English*]

SHRI V. SOBHANADREESWARA RAO: He promised to the farmers only simple rate of interest on the agricultural crop loans and to stop imposing compounding rate of interest on farmers.

[*Translation*]

SHRI BHAJAN LAL: The loan taken for agriculture should be paid on time. If it not repaid on time, how it will do. That should be repaid on time.

[*English*]

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

"Pooyankutty Hydel Project in Kerala"

*375. SHRI MULLAPPALLY RAMA CHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether final clearance has been accorded by Union Government to the Pooyankutty Hydel Project in Kerala;

(b) whether Government have given clearance to any other Hydro Electric Projects in the State of Kerala during 1987 and 1988; if so, the details thereof; and

(c) the total estimated loss of forest areas covered under the projects sanctioned during 1987 to 88?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No, Sir.

(c) Does not arise.

Development of Dharavi Slums in Bombay

*376. DR. DATTA SAMANT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the progress made so far in the development of Dharavi slums in Bombay;

(b) the details of the amount spent, the number of new houses constructed and other development project undertaken; and

(c) the reasons for slow progress of this scheme?

THE MINISTER OF URBAN DEVEL-